

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 1224/2016
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY : M/S. Nandos Services India Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	D. Bhattacharyya	Adv.	Petr	<i>[Signature]</i>
2.	DEEPI OJHA	Adv.	Petitioner	<i>[Signature]</i>
3 -	Dr. RAMESH KWAR	Adv.	OC Delhi	<i>[Signature]</i>
4.	C. BALOONI	Company Prosecutor	PRD (NR)	<i>[Signature]</i> 13/4/17 C220

ORDER

At the request of the parties, the matter is adjourned to 29.05.2017.

[Signature]
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

[Signature]
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017